

ITEM NO.3

COURT NO.2

SECTION II-A

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1821/2022

(Arising out of impugned final judgment and order dated 23-10-2019 in CRLM No. 66802/2019 passed by the High Court Of Judicature At Patna)

SUDHIR KUMAR YADAV @ SUDHIR SINGH  
@ SUDHIR KUMAR

Petitioner(s)

VERSUS

THE STATE OF BIHAR

Respondent(s)

([THE INSTANT MATTER HAS BEEN DISMISSED BY THIS HON'BLE COURT VIDE ORDER DATED 21.3.2022. HOWEVER, ON THE LARGER ISSUE POSED BY THE HON'BLE COURT, THE MATTER IS BEING LISTED BEFORE THE HON'BLE COURT])

Date : 23-01-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Krishan Pal Mavi, AOR

For Respondent(s) Mr. Gaurav Agrawal, AOR  
Amicus Curie

Mr. Ranjit Kumar, Sr. Adv.  
Mr. Atmaram Ns Nadkarni, Sr. Adv.  
Mr. Rishi Kumar Awasthi, Adv.  
Mr. Santosh Kumar - I, AOR  
Mr. Prashant Kumar, Adv.  
Mr. Piyush Vatsa, Adv.  
Ms. Ritu Arora, Adv.  
Mr. Usman G Khan, Adv.  
Mr. Avinash Ankit, Adv.  
Mr. Rahul K Gupta, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

RE : LARGER ISSUE POSED BY THE HON'BLE COURT

The supplementary affidavit filed by the  
State Government on 21.03.2023 shows that the

setting up of the special courts physically is a long distance away. We are still at the stage of planning the infrastructure.

Insofar as the second aspect to be examined is concerned, *prima facie* it appears that the stand of the High Court may have merit but subject to what learned counsel for the State has to submit.

Learned counsel for the State requests for a week's accommodation to obtain requisite instructions, otherwise we will examine the aspect and pass necessary orders.

Learned counsel for the State also refers to the affidavit to say that insofar as disposal of cases is concerned, with the setting up of the special courts, there is an improvement in the same.

List on 14.03.2023.

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)